

RAJYA SABHA

Tuesday, 15th May 1956

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS**GRANTS GIVEN BY CENTRAL SOCIAL WELFARE BOARD**

•218. SHRIMATI VIOLET ALVA: Will the Minister for EDUCATION be pleased to refer to Appendix I of the Central Social Welfare Board's Progress Report for 1953—55 and state:

(a) the amounts granted from the amounts sanctioned under each head to each State in 1953-54 and 1954-55; and

(b) whether the States have been able to maintain their programmes for which grants were sanctioned?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMAU): (a) A statement giving the requisite information is laid on the Table of the Sabha. [See Appendix XIII, Annexure No. 54.]

(b) The Central Social Welfare Board gives grants to voluntary social welfare organisations for specific projects and the majority of the organisations to whom grants have been paid have implemented the approved projects.

SHRIMATI VIOLET ALVA: May I know what is the relationship between the Central Social Welfare Board and the Community Projects Administration?

DR. K. L. SHRIMALI: The relationship is very cordial and both are cooperating.

SHRIMATI VIOLET ALVA: I do not want to know about the cordiality; I want to know the relationship as far as the grants go.

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DR. K. L. SHRIMALI: The Central Social Welfare Board is an autonomous Board and is quite competent to give grants to the social welfare organisations all over the country.

SHRI H. P. SAKSENA: Has this Social Welfare Board produced any national consciousness and ensured any national unity?

DR. K. L. SHRIMALI: That is not the direct purpose of the Social Welfare Board.

SHRI H. C. DASAPPA: May I know whether the Central Social Welfare Board gives grants more for development works and less for maintenance of the Institutions?

DR. K. L. SHRIMALI: For both.

SHRI JASWANT SINGH: What is the purpose of this Central Social Welfare Board? What are its duties?

DR. K. L. SHRDHALI: The main purpose of the Central Social Welfare Board is to promote social welfare in the country and to encourage all the voluntary organisations which are already working in the field of social welfare.

SHRI H. P. SAKSENA: Has the Board succeeded in removing the economic barriers in its field of activities?

DR. K. L. SHRIMALI: The question is not clear. I would like the hon. Member to make it more specific.

MR. CHAIRMAN: Mr. Saksena wants to know whether the Central Social Welfare Board does not include fostering of national unity and whether it does not include the breaking down of economic barriers.

DR. K. L. SHRIMALI: Well, Sir, to the extent that it ameliorates the conditions of people who deserve social help, it does remove economic barriers.

SHRIMATI VIOLET ALVA: May we have the break-up of figures for the amount spent as travelling allowances and the amount spent for administration?

DR. K. L. SHRIMALI: Well, Sir, for TA. in 1953-54, the Central Social Welfare Board spent Rs. 25,827-11-6; in 1954-55, Rs. 55,401-4-3; and in 1955-56 Rs. 51,783-9-0.

Then on salaries and allowances of the staff employed in the Central Social Welfare Board the amount spent is as follows: —

| | Rs. | a. |
|---------------|----------|----|
| 1953-54 | 28,058 | 8 |
| 1954-55 | 2,04,049 | 8 |
| 1955-56 | 3,16,406 | 13 |

SHRI GOPIKRISHNA VIJAIVAR-GIYA: May I know the break-up of the rural expenditure and the urban expenditure?

DR. K. L. SHRIMALI: I cannot give the figures.

SHRI MAHESWAR NAIK: May I know, Sir, whether there is any directive from the Government that grants should not be given to institutions specially run for Harijan uplift?

DR. K. L. SHRIMALI: I am not aware of that directive and I need notice.

SHRI JASPAT ROY KAPOOR: May I know the number of jeeps that have been purchased by the Central Social Welfare Board for the whole country?

DR. K. L. SHRIMALI: I am afraid I cannot give the number of jeeps purchased; but I can give the amount spent, if the hon. Member is interested.

For jeeps, we spent in 1954-55 Rs. 33,23,123-10-6 and in 1955-56, Rs. 45,076-8-6.

SHRI S. MAHANTY: From the reply of the hon. Minister, I gather

that about Rs. 4 lakhs have been spent in 1955-56 in the shape of travelling allowance and salary. May I know the total amount which has been disbursed to the various organizations during that year and how many social welfare organizations have been benefited by it?

DR. K. L. SHRIMALI: The amount of money sanctioned was Rs. 75,11,601. The amount released was Rs. 69,76,184-11-9 and the unutilised balance was Rs. 5,35,416-4-3.

DR. SHRIMATI SEETA PARMANAND: The hon. Minister has said that the grants included capital expenditure as well as maintenance allowance. Would he kindly state what percentage the maintenance expenditure bears to the amount spent as capital expenditure?

DR. K. L. SHRIMALI: I shall need notice.

SHRIMATI MAYA DEVI CHETTRY: May I know whether the grants given to all the State Welfare Boards have been fully spent for the welfare cause?

DR. K. L. SHRIMALI: Of course, they have all been spent for welfare purposes only.

SHRI JASPAT ROY KAPOOR: Can the hon. Minister give us roughly an idea of the recurring annual expenditure on the jeeps that have been purchased by the Social Welfare Board firstly, and secondly, is it the view of the Government that social welfare cannot be effectively carried on without a large number of these jeeps on which in one year about Rs. 33 lakhs have been spent?

DR. K. L. SHRIMALI: The Social Welfare Board has to organise various kinds of projects in the rural areas and naturally, the organisers and people who are connected with the Social Welfare Boards have to move about from the city to rural areas. Therefore, the jeep is not a luxury; it is a necessity.

SHRI JASPAT ROY KAPOOR: One part of my question has not been answered. The annual recurring expenditure

DR. K. L. SHRIMALI: With regard to the break-up, I do not have the figures.

MR. CHAIRMAN: He has not got all those figures.

संचित अन्न की क्षति से रक्षा

***२१९. श्री नवाब सिंह चौहान : क्या प्राकृतिक संसाधन और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :**

(क) अन्न के सफल मंचय के लिये कीटाणुनाशक पदार्थ के रूप में डी० डी० टी० का प्रयोग करने के सम्बन्ध में क्या मैसूर स्थित केन्द्रीय खाद्य अनुसंधान शाला ने कोई अनुसंधान कार्य किया है ; और

(ख) यदि हां, तो उसका क्या परिणाम निकला तथा सरकार ने उस पर क्या निर्णय और कार्यवाही की ?

t[PROTECTION OF STORED GRAIN FROM DAMAGE

*219. SHRI NAWAB SINGH CHAUHAN: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether the Central Food Technological Research Institute at Mysore has conducted any research on the use of D.D.T, as an insecticide for effective storage of grain; and

(b) if so, the results thereof and the decision and the action taken by Government thereon?]

प्राकृतिक संसाधन मंत्री (श्री केशवदेव मालवीय) : (क) जी हां ।

(ख) मैसूर की मंडी में विकने के लिए अग्र्ये हुए कुछ खाद्यान्नों पर संस्था ने जो

अनुसंधान किये उन से यह प्रकट हुआ कि खाद्यान्नों में डी० डी० टी० (D.D.T.) की मात्रा निश्चित सीमा से अधिक होने से वह दूषित हो गये । संस्था के अधिकारियों ने स्थानीय स्वास्थ्य विभाग को इस की सूचना दी कि खाद्यान्नों के संग्रहकर्त्ताओं को कीट नाशक पदार्थ का प्रयोग निश्चित सीमाओं तक ही करना चाहिए और इस सम्बन्ध में आदेशों का सही रूप में पालन करना चाहिए । सरकार की सिफारिशों के अनुसार कीट नाशक पदार्थ को बोरेटों के ढेर के ऊपर छिड़कना चाहिए और उसे खाद्यान्नों के साथ मिलाना नहीं चाहिए क्योंकि इस प्रकार प्रयोग से कोई हानिकारक प्रभाव स्पष्ट नहीं रहते ।

t[THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIYA): (a) Yes Sir.

(b) Research conducted by the Institute on some food-grains available for sale in the market at Mysore showed that grains were contaminated with D.D.T, beyond the recognised tolerance limits. The Institute authorities informed the local Health Departments that the use of insecticides by stockists of food-grains should conform to the limits and the instructions should be correctly followed. Government's recommendation is for dusting of stacks of bags and not admixture with food-grains. The insecticides do not yield any harmful residues.]

श्री नवाब सिंह चौहान : क्या इस विभाग ने डी० डी० टी० की कोई मात्रा निश्चित की है कि लोगों को किस किस मात्रा में इस्तेमाल करना चाहिये ?

श्री के० डी० मालवीय : जी हां, इसकी एक मात्रा मानी हुई है । इसको निश्चित करने के लिए विलायत में खोज का काम हुआ था । वह मात्रा करीब २.५ हिस्सा है फी मिलियन पार्ट । लेकिन इस सम्बन्ध में हमारे सेन्ट्रल फूड टेक्नोलोजिकल इन्स्टीट्यूट ने यहां